

(41)

നമ്പർ ജി1-11261/2020. 2020 നവംബർ 30.

പയ്യന്നൂർ താലൂക്കിൽ കുഞ്ഞിമംഗലം വില്ലേജിൽ കുഞ്ഞിമംഗലം ദേശത്ത് രാകേഷ് തെക്കേവീട്ടിൽ എന്നയാൾ 8-6-2020-ാം തീയതി മരണപ്പെട്ടിരിക്കുന്നു. അനന്തരാവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ ഭാര്യ സുബിഷ എൻ. കെ. സമർപ്പിച്ച അപേക്ഷയിൻമേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർ മുഖാന്തിരം അന്വേഷണം നടത്തിയതിൽ താഴെപ്പറയുന്ന 3 (മൂന്ന്) പേരാണ് അനന്തരാവകാശികളായിട്ടുള്ളതെന്നറിയുന്നു.

| ക്രമ നമ്പർ | പേര് | മരിച്ചയാളുമായുള്ള ബന്ധം | വയസ്സ് |
|------------|--------------------|-------------------------|--------|
| 1 | സുബിഷ എൻ. കെ. | ഭാര്യ | 28 |
| 2 | ശ്രീഹരി ടി. വി. | മകൻ | 5 |
| 3 | തെക്കേവീട്ടിൽ ശോഭന | മാതാവ് | 52 |

മേൽപ്പറഞ്ഞവരെ ചേർത്ത് ഒരു പിൻതുടർച്ചാവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപം ഉണ്ടെങ്കിൽ ആയത് ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം പയ്യന്നൂർ തഹസീൽദാരെ നേരിൽ എഴുതി ബോധ്യപ്പെടുത്തേണ്ടതാണ്. അവധി കഴിഞ്ഞുവരുന്നതോ തപാലിൽ വരുന്നതോ ആയ ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ല.

(42)

നമ്പർ ജി1-11255/2020. 2020 ഡിസംബർ 2.

പയ്യന്നൂർ താലൂക്കിൽ കുഞ്ഞിമംഗലം വില്ലേജിൽ കുഞ്ഞിമംഗലം ദേശത്ത് കളത്തിൽ ഹൗസിൽ എന്നയാൾ പ്രേമാനന്ദൻ കളത്തിൽ 23-8-2020-ാം തീയതി മരണപ്പെട്ടിരിക്കുന്നു. അനന്തരാവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ സഹോദരൻ സച്ചിദാനന്ദൻ കെ. സമർപ്പിച്ച അപേക്ഷയിൻമേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർ മുഖാന്തിരം അന്വേഷണം നടത്തിയതിൽ താഴെപ്പറയുന്ന 6 (ആറ്) പേരാണ് അനന്തരാവകാശികളായിട്ടുള്ളതെന്നറിയുന്നു.

| ക്രമ നമ്പർ | പേര് | മരിച്ചയാളുമായുള്ള ബന്ധം | വയസ്സ് |
|------------|------------------|-------------------------|--------|
| 1 | പ്രേമലത കെ. | സഹോദരി | 67 |
| 2 | ദാക്ഷായണി കെ. | „ | 65 |
| 3 | പത്മാക്ഷൻ കെ. | സഹോദരൻ | 62 |
| 4 | സച്ചിദാനന്ദൻ കെ. | „ | 60 |
| 5 | സുരേഷ്കുമാർ കെ. | „ | 58 |
| 6 | സുജിത്കുമാർ കെ. | „ | 47 |

മേൽപ്പറഞ്ഞവരെ ചേർത്ത് ഒരു പിൻതുടർച്ചാവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപം ഉണ്ടെങ്കിൽ ആയത് ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം പയ്യന്നൂർ തഹസീൽദാരെ നേരിൽ എഴുതി ബോധ്യപ്പെടുത്തേണ്ടതാണ്. അവധി കഴിഞ്ഞുവരുന്നതോ തപാലിൽ വരുന്നതോ ആയ ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ല.

(43)

നമ്പർ ജി1-11254/2020. 2020 നവംബർ 30.

പയ്യന്നൂർ താലൂക്കിൽ കുഞ്ഞിമംഗലം വില്ലേജിൽ എടനാട് ദേശത്ത് കൊയക്കീൽ ഹൗസിൽ കെ. കുഞ്ഞിക്കോരൻ എന്നയാൾ 23-8-2020-ാം തീയതി മരണപ്പെട്ടിരിക്കുന്നു. അനന്തരാവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ മകൻ സുദീപ് എം. കെ. സമർപ്പിച്ച അപേക്ഷയിൻമേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർ മുഖാന്തിരം അന്വേഷണം നടത്തിയതിൽ താഴെപ്പറയുന്ന 3 (മൂന്ന്) പേരാണ് അനന്തരാവകാശികളായിട്ടുള്ളതെന്നറിയുന്നു.

| ക്രമ നമ്പർ | പേര് | മരിച്ചയാളുമായുള്ള ബന്ധം | വയസ്സ് |
|------------|----------------|-------------------------|--------|
| 1 | കനകമണി | ഭാര്യ | 74 |
| 2 | സുദീപ് എം. കെ. | മകൻ | 45 |
| 3 | ദീപ എം. കെ. | മകൾ | 43 |

മേൽപ്പറഞ്ഞവരെ ചേർത്ത് ഒരു പിൻതുടർച്ചാവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപം ഉണ്ടെങ്കിൽ ആയത് ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം പയ്യന്നൂർ തഹസീൽദാരെ നേരിൽ എഴുതി ബോധ്യപ്പെടുത്തേണ്ടതാണ്. അവധി കഴിഞ്ഞുവരുന്നതോ തപാലിൽ വരുന്നതോ ആയ ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ല.

താലൂക്കാഫീസ്,
പയ്യന്നൂർ.

(ഒപ്പ്)
തഹസീൽദാർ.

KASARAGOD DISTRICT

Kasaragod Taluk

NOTICES

(1)

Ref. C1-15209/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Purushothama K., S/o. Kolroji Rao K., Kunar House, Kuntar P.O., Kasaragod 671 543 residing at Adhur Group Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Kolroji Rao K., S/o. Veeroji Rao, Kuntar (H), Kunar P.O., Kasaragod Pin-671 543 who expired on 8-1-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late Kolroji Rao K., S/o. Veeroji Rao, Kuntar House, Kuntar P. O., Kasaragod, Pin-671 543 and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipuated time will not be considered.

SCHEDULE

| <i>Sl. No.</i> | <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|----------------|--------------------------------|---------------------------------------|------------|
| 1. | Jaya K. | Daughter | 47 |
| 2. | Purushothama K. | Son | 45 |
| 3. | Gayathri E. | Daughter | 42 |
| 4. | Radhakrishna. K. | Son | 41 |
| 5. | Sumavathi K. | Daughter | 40 |
| 6. | Yashoda K. | „ | 36 |

(2)

Ref. C1-14868/2020. 13th November 2020.

Notice is hereby given to all whom it may concern that Ajithkumar K., Vismaya, Near S.G.K. Temple, R.D. Nagar, P. O. Kasaragod Residing at Kudlu Group Village has filed an application for Legal Heir Certificate in respect of the legal heirs of K. Kunhi Raman, S/o. Manjappa, Asha Nivas, Bhagavathi Nagar, Shiribagilu P.O., Kasaragod who expired on 24-9-2012 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late K. Kunhi Raman, S/o. Manjappa, Asha Nivas, Bhagavathi Nagar, Shiribagilu P.O., Kasaragod and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| <i>Sl. No.</i> | <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|----------------|--------------------------------|---------------------------------------|------------|
| 1 | K. Yashoda | Wife | 72 |
| 2 | Ajithkumar K. | Son | 47 |
| 3 | Ashalatha K. | Daughter | 45 |
| 4 | Lakshmi Kanth K. | Son | 42 |

(3)

Ref. C1-15406/2020. 12th November 2020.

Notice is hereby given to all whom it may concern that Rukiyabi P. B., W/o. Basheer A. P., Devaradukka House, Adoor, Urdur P. O., Kasaragod residing at Adoor Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Basheer A. P., S/o. Abdulla M. C., Devaradukka House, Adoor, Urdur P. O., Kasaragod, Pin-671 543 who expired on 18-8-2019 and that it has been reported to this office that the persons named

in the scheduled below are the legal heirs of the said Late Basheer A. P., S/o. Abdulla M. C., Devaradukka House, Adoor, Urdur P.O, Kasaragod, Pin-671 543 and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| <i>Sl. No.</i> | <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|----------------|--------------------------------|---------------------------------------|------------|
| 1 | Rukiyabi P. B. | Wife | 42 |
| 2 | Mohammad Nishad | Son | 23 |
| 3 | Khadeejath Nousheeda P. B. | Daughter | 20 |
| 4 | P. B. Noushana | „ | 15 |
| 5 | P. K. Abdulla | Father | 69 |

(4)

Ref. C1-13643/2020. 13th November 2020.

Notice is hereby given to all whom it may concern that Sharadha K., D/o. Late Vellachy, Chennangod, Karadka P. O., Muliya, Kasaragod residing at Adhur Group Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Vellachy, W/o. Late Appakunhi, Chennamkode (D), Karadka P. O., Kasaragod who expired on 17-7-2008 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late Vellachy, W/o. Late, Appakunhi, Chennamkode House, Karadka P. O., Kasaragod, Pin-671 542 and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|--------------------------------|---------------------------------------|------------|
| Sharada K. | Daughter | 52 |

(5)

Ref. C1-14515/2020. 13th November 2020.

Notice is hereby given to all whom it may concern that Shankara, S/o. Kalala, Chullikkana House, Perdala P. O., Kasaragod-671 551 residing at Badiadka Village has filed an application for Legal Heir Certificate in respect of the

legal heirs of Kalala, S/o. Kariya, Chullikana House, Perdala P. O., Kasaragod, Pin-671 551 who expired on 24-10-1995 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late Kalala, S/o. Kariya, Chullikana House, Perdala P.O., Kasaragod, Pin-671 551 and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| | Shankara | Son | 65 |

(6)

Ref. C1-15160/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Sundari, W/o. Late Achu, Pelthadka House, Adhur P.O., Kasaragod residing at Adhur Group Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Achu, S/o. Late Appu, Pelthadka House, Adhur P.O., Kasaragod Pin-671 543 who expired on 27-1-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late Achu, S/o. Late Appu, Pelthadka House, Adhur P. O., Kasaragod, Pin-671 543 and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | Sundari | Wife | 58 |
| 2 | Suresh A. | Son | 42 |
| 3 | Prakash A. | ,, | 36 |
| 4 | Preetha P. | Daughter | 35 |

(7)

Ref. C1-13650/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Aboobacker C. A., S/o. K. A. abdulla Haji, Channamthala House, Alampady P.O., Kasaragod residing at Chengala Group Village has filed an application for

Legal Heir Certificate in respect of the legal heirs of Abdulla Haji, S/o. Late Abdul Rahiman, Chennamthela House, Alampady P.O., Kasaragod District who expired on 1-11-2009 and that it has been reported to this office that the persons named the scheduled below are the legal heirs of the said Late K. A. Abdulla Haji, S/o. Late, Abdul Rahiman, Chennamthela House, Alampady P.O., Kasaragod and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|--------------------------|--------------------------------|-----|
| 1 | Mohammed Hainteefa Y. A. | Son of 1st wife | 52 |
| 2 | Nabeesa | Daughter of 1st wife | 50 |
| 3 | Abdul Rahiman Y. A. | Son of 1st wife | 48 |
| 4 | Safiya Y. A. | Daughter of 1st wife | 46 |
| 5 | Ayisha C. A. | Daughter of 1st wife | 43 |
| 6 | Aboobacker C. A. | Son of 1st wife | 42 |
| 7 | Basheer C. A. | Son of 1st wife | 38 |
| 8 | Sameera.C. A. | Daughter of 1st wife | 37 |
| 9 | Ramla | Daughter of 1st wife | 34 |
| 10 | Kadeeja | Second Wife | 54 |
| 11 | Jamsheer C. A. | Son of 2nd wife | 23 |
| 12 | Jaseena C. A. | Daughter of 2nd Wife | 21 |

(8)

Ref. C1-13544/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Ramakrishnan P., S/o. Late KunhIRaman K., Koval House, Kolathur P.O. Residing at Kolathur Village has filed an application for Legal Heir Certificate in respect of the legal heirs of KunhIRaman K.,

S/o. Late Chiyiyambu, Kovval House, Karicheri, Kolathur P. O., Kasaragod, Pin-671 541 who expired on 6-4-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late Kunhiraman K., S/o. Late Choyiyambu, Kovval House, Karicheri, Kolathur P. O., Kasaragod District, Pin-671 541 and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | Madhavi P. | Wife | 74 |
| 2 | Ramakrishnan P. | Son | 52 |
| 3 | Mohanan P. | „ | 51 |
| 4 | Chandrasekaran P. | „ | 48 |
| 5 | Kumaran P. | „ | 46 |
| 6 | Manojan P. | „ | 40 |
| 7 | Sasi P. | „ | 38 |
| 8 | Jayan P. | „ | 35 |
| 9 | Reshma P. | Daughter | 33 |

(9)

Ref. C1-13531/2020. 13th November 2020.

Notice is hereby given to all whom it may concern that Meenakshi K., W/o. Mohanan P., Thadichilambara House, Manimoola P. O., Kasaragod District, Pin-671 541 residing at Bandaduka Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Mohanan P., S/o. Raman Maniyani, Thadichilambara House, Manimoola P. O., Kasaragod District, Pin-671 541 who expired on 11-11-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late Mohanan P., S/o. Raman Maniyani, Thadichilambara House, Manimoola P. O., Kasaragod District, Pin-671 541 and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1. | Meenakshi K. | Wife | 51 |
| 2. | Manu K. Yadav | Son | 29 |
| 3. | Sanu K. Yadav | „ | 24 |

(10)

Ref. C1-13517/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Krishnan P., S/o. B. Kannan Maniyani, Parayampallam, Munnad, Kasaragod, Pin 671 541 Residing at Munnad Village has filed an application for Legal Heir Certificate in respect of the legal heirs of B. Kannan Maniyani, S/o. K. Kelu Maniyani, Parayampallam, Munnad P. O., Kasaragod District, Pin 671 541 who expired on 12-8-2008 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late B. Kannan Maniyani, S/o. K. Kelu Maniyani, Parayampallam, Munnad P. O., Kasaragod District, Pin 671 541 and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | Raman Pachikaran | Son | 59 |
| 2 | Govindan | „ | 53 |
| 3 | Thambai P. | Daughter | 54 |
| 4 | Narayani P. | Son | 49 |
| 5 | Krishnan P. | „ | 46 |
| 6 | Narayanan P. K. | „ | 40 |
| 7 | Gopalan P. | „ | 38 |

(11)

Ref. C1-13338/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Mariyamma, W/o. Late Ibrahim, Kulakudlu House, Peradala P. O., Kasaragod, Pin-671 551 residing at Neerchal Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Ibrahim, S/o. Late Baduvankunhi, Kulakudlu House, Peradala P. O., Pin 671 551, Kasaragod District who expired on 3-6-2019

and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late Ibrahim, S/o. Late Baduvankunhi, Kulakudlu House, Perdala P. O., Pin 671 551, Kasaragod and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| <i>Sl. No.</i> | <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|----------------|--------------------------------|---------------------------------------|------------|
| 1 | Mariamamma | Wife | 48 |
| 2 | Badruddeen | Son | 34 |
| 3 | Asif K. | „ | 32 |
| 4 | Naufal K. | „ | 28 |
| 5 | Ashraf K. | „ | 26 |
| 6 | Umarul Farook K. | „ | 24 |
| 7 | Ummuljameela K. | Daughter | 22 |
| 8 | Mubasira | „ | 20 |
| 9 | Abdul Samad | Son | 18 |
| 10 | Anas | „ | 16 |
| 11 | Mohammed Unaiz | „ | 12 |

(12)

Ref. C1-13049/2020. *13th November 2020.*

Notice is hereby given to all whom it may concern that Jayakrishnan K. E., S/o. K. Kunhambu Nair, Kalakkara House, Bandaduka residing at Bandaduka Village has filed an application for Legal Heir Certificate in respect of the legal heirs of K. Kunhambu Nair, S/o. E. Kunhiraman Nair, Kalakkara House, Bandaduka P. O., Kasaragod District who expired on 9-2-2006 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late K. Kunhambu Nair, S/o. E. Kunhiraman Nair, Kalakkara House, Bandaduka P. O., Kasaragod District and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| <i>Sl. No.</i> | <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|----------------|--------------------------------|---------------------------------------|------------|
| 1 | Jayaraman Nair K. E. | Son | 61 |
| 2 | Sreelatha K. E. | Daughter | 58 |
| 3 | Jayakrishnan Nair | Son | 55 |
| 4 | Usha Ramesh Nair | Daughter | 51 |

(13)

Ref. C1-14507/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Rugmini, W/o. Madhavan Nair M., Panamkund House, Manimoola P.O., Bandaduka, 671 541 residing at Bandaduka Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Madhavan Nair, S/o. Kunhambu Nair, Panamkund House, Manimoola P. O., Kasaragod, Pin-671 541 who expired on 7-11-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late Madhavan Nair, S/o. Kunhambu Nair, Panamkund House, Manimoola P. O., Kasaragod, Pin 671 541 and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| <i>Sl. No.</i> | <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|----------------|--------------------------------|---------------------------------------|------------|
| 1 | Rugmini | Wife | 60 |
| 2 | Bindu K. | Son | 41 |
| 3 | Unnikrishnan K. | Daughter | 39 |
| 4 | Jayakrishnan K. | Daughter | 35 |

(14)

Ref. C1-16192/2020.

18th November 2020.

Notice is hereby given to all whom it may concern that U. Balakrishna, S/o. Late A. M. Narayana Nambisan, Ganesh Nivas Uliya, Madhur residing at Madhur Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Remani K.V., W/o U. Balakrishna, Ganesh Nivas, Uliya P. O., Madhur-671 121 who expired on 12-10-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late Remani K. V., W/o U. Balakrishna, Ganesh Nivas, Uliya P. O., Madhur-671 124 and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod

within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | U. Balakrishna | Husband | 70 |
| 2 | Priya B. R. | Daughter | 41 |
| 3 | Srividya B. R. | „ | 37 |

(15)

Ref. C1-9490/2020. 13th November 2020.

Notice is hereby given to all whom it may concern that Anitha O. P. T., W/o. Ashokan (Late), Madhava Nilayam, Angoor, Kasaragod P. O., Pin-671 121 residing at Kasaragod Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Ashokan K., S/o. Madhavan K., Madhava Nilayam, Angangoor P. O., Kasaragod, Pin-671 121 who expired on 15-2-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late Ashokan K., S/o. Madhavan K., Madhava Nilayam, Angangoor, P. O., Kasaragod, Pin-671 121 and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | Anitha O. P. T. | Wife | 49 |
| 2 | Abhishek K. | Son | 26 |
| 3 | Abhilash K. | Son | 23 |

(16)

Ref. C1-15161/2020. 12th November 2020.

Notice is hereby given to all whom it may concern that Udayakuma A. D., S/o. Govinda Naik, (Late) Alanthadka House, Adhur P. O., Kasaragod-671 543 residing at Adhur Group Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Govinda Naik, S/o. Koraga Naik, Alanthadka House, Adhur P. O., Kasaragod Pin-671 543 who expired on 2-8-2003, and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said

Late Govinda Naik, S/o. Koranga Naik, Alanthadka House, Adhur P. O., Kasaragod Pin-671 543 and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | Devaki | Wife | 52 |
| 2 | Balakrishna A. | Son | 27 |
| 3 | Udaya Kumar A. D. | „ | 22 |

(17)

Ref. C1-15112/2020. 4th November 2020.

Notice is hereby given to all whom it may concern that Padmavathy, W/o. Late Kunhiraman B. K., Badakkemoola House, Pady (V), Edaneer P. O., Pin-671 541 residing at Pady Group Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Kunhiraman B. K., S/o. Late Krishnan Maniyani, Badakkemoola House, Edaneer P. O., Kasaragod who expired on 22-9-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late Kunhiraman B. K., S/o. (Late) Krishnan Maniyani, Badakkemoola House, Edaneer P. O., Kasaragod and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | Padmavathy | Wife | 58 |
| 2 | Venugopalan B. K. | Son | 37 |
| 3 | Veena Kumari B. K. | Daughter | 34 |
| 4 | Vanitha B. K. | „ | 29 |

(18)

Ref. C1-15221/2020. 12th November 2020.

Notice is hereby given to all whom it may concern that C. Narayanan, S/o. (Late) Ambu, Adukkam House, Mulleria P. O., Kasaragod District-671 543 residing at Adhur Group Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Ambu, S/o Balakrishna (Late), Adukkam House, Mulleria P. O., Kasaragod, Pin-671 543 who expired

on 28-11-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late Ambu, S/o. Balakrishna (Late), Adukkam House, Mulleria P. O., Kasaragod, Pin. 671 543 and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala. Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | Choichi | Wife | 79 |
| 2 | C. Narayanan | Son | 66 |
| 3 | Sarojini P. C. | Daughter | 61 |
| 4 | Narayani T. | „ | 58 |
| 5 | Balakrishnan T. | Son | 56 |

(19)

Ref. C1-15156/2020.

16th November 2020.

Notice is hereby given to all whom it may concern that Kamalakshi K., W/o. K. Kunhambu Nair, Kookal Bhavan, Choorithode, Manadukom P. O., residing at Bandeduka Village has filed an application for Legal Heir Certificate in respect of the legal heirs of K. Kunhambu Nair, Manadkom House, Chengala Via, Bandadka Village, Kasaragod who expired on 18-5-1999 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late K. Kunhambu Nair, Manadkom House, Chengala Via., Bandadk Village, Kasaragod and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| (1) | (2) | (3) | (4) |
| 1 | Kamalakshi K. | Wife | 84 |
| 2 | Sreedharan K. | Son | 63 |
| 3 | K. Radhamani | Daughter | 56 |
| 4 | Malini K. | „ | 52 |
| 5 | Sukumaran K. | Son | 46 |

| (1) | (2) | (3) | (4) |
|-----|----------------|---|-----|
| 6 | Santhi K. | Daughter-in-Law [W/o. (Late) Son Raveendran Nair] | 50 |
| 7 | Harikrishan A. | Grandson [S/o. (Late) Son Raveendran Nair] | 22 |
| 8 | Haripriya A. | Grand Daughter [Daughter of (Late) Son Raveendran Nair] | 20 |

(20)

Ref. C1-15051/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Haris B. S., S/o. Soopi Haji, Annapady House, Thahira Manzil, Samekochi P. O., 671 541 residing at Karivedakam Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Soopi Haji, Thaira Manzil, Annapadi, Kasaragod who expired on 21-1-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late Soopi Haji, Thaira Manzil, Annapadi, Kasaragod and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | Ummali Umma | 1st Wife | 69 |
| 2 | Kunhaleema | 2nd Wife | 51 |
| 3. | Abdul Khader | Son of 1st Wife | 55 |
| 4. | Thahira | Daughter of 1st Wife | 49 |
| 5. | Haris B. S. | Son of 1st Wife | 46 |
| 6 | Aysha Mohammad | Daughter of 1st Wife | 44 |
| 7 | Rahim Annappady | Son of 1st Wife | 39 |
| 8 | Asharaf A. S. | Son of 2nd Wife | 40 |
| 9. | Siddique B. M. | „ | 35 |

(21)

Ref. C1-15772/2020.

16th November 2020.

Notice is hereby to all whom it may concern that A. K. Kariya, S/o. A. K. Mansa, Koyakudlu House, Adhur P. O., Kasaragod, 671 543 residing at Adhur Group Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Somavathi K., D/o. N. K. Mansa, Koyakudlu House, Adhur P. O., Adhur Village, Kasaragod Taluk who expired on 11-9-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late Somavathi K., D/o. N. K. Mansa, Koyakudlu House, Adhur P. O., Adhur Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|-----------------------------------|-----|
| 1 | Bhagi | Sister | 69 |
| 2 | A. K. Kariyan | Brother | 67 |
| 3 | Rathnavathi | Sister | 54 |
| 4 | Sundari | „ | 55 |
| 5 | Malathi | W/o. Brother (Late) Somasekara | 48 |
| 6 | Shradha | D/o. Brother (Late) Somasekara | 23 |
| 7 | Shruthi K. S. | „ | 21 |
| 8 | Ashwanitha | Brother | 65 |

(22)

Ref. C1-15198/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Zainaba, W/o. Abdul Kader E., Zainu Manzil, Poyyayil, Eriyappady, Alampady P. O., Chengala Group residing at Chengala Group Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Abdul Kader E., S/o. Abdul Rahman, Zainu, Kasaragod, Pin. 671 123 who expired on 22-7-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late Abdul Kader E., S/o. Abdul Rahman, Zainu Manzil, Eriyapady, Alampady P. O., Muttathody, Kasaragod-671 123 and that objection if any

against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|----------------------------|--------------------------------|-----|
| 1 | Zainaba | Wife | 45 |
| 2 | Shaniba K. Z. | Daughter | 20 |
| 3 | Ayshath Shabeeba E. A. | „ | 16 |
| 4 | Muhammed Sahal Sihab E. A. | Son | 14 |

(23)

Ref. C1-15210/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Beefathumma, W/o. Ahammed C., Mulleria House, Mulleria P. O., Kasaragod residing at Adhur Group Village has filed an application for Legal Heir Certificate in respect of the legal heirs of C. Ahammed, S/o. Muhammad, Mulleria House, Mulleria P. O., Kasaragod, Pin-671 543 who expired on 17-2-2015 and that it has been reported to this office that the persons named in the scheduled below are the lalgal heirs of the said Late C. Ahammed, S/o. Muhammad, Mulleria House, Mulleria P. O., Kasaragod, Pin-671 543 and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | Beefathumma | Wife | 64 |
| 2 | Basheer C. | Son | 44 |
| 3 | Abdul Kadhar M. | „ | 40 |
| 4 | Sherif M. | „ | 37 |

(24)

Ref. C2-16657/2020.

25th November 2020.

Notice is hereby given to all whom it may concern that Remesh, S/o. Late Gopalakrishna, Near Girls Hostel Anangoor, Kasaragod P. O., residing at Kasaragod Group Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Gopalakrishna, S/o. (Late) Shanthappa, Mookambika Nilaya, Near Girls Hostel,

Anangoor, Kasaragod Group Village, Kasaragod Taluk who expired on 19-10-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late Gopalakrishna, S/o. Late Shanthappa, Mookambika Nilaya, Near Girls Hostel, Anangoor, Kasaragod Group Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | Ramesh | Son | 51 |
| 2 | Veena | Daughter | 53 |
| 3 | Vani G | „ | 44 |
| 4 | Parameshwari H. | „ | 46 |
| 5 | Balakrishna K. | Son | 44 |
| 6 | Nalini B. | Daughter | 40 |

(25)

Ref. C2-16102/2020. 25th November 2020.

Notice is hereby given to all whom it may concern that Rohini N., W/o. Late Krishan Kunhi, Nelkala Road, Vidyanagar, Kasaragod residing at Kasaragod Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Krishan Kunhi, S/o. Late Sundara, Nelkala Road, Vidyanagar, Kasaragod, Kasaragod Village, Kasaragod Taluk who expired on 16-6-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late of Krishan Kunhi, S/o. Late Sundara, Nelkala Road, Vidyanagar, Kasaragod, Kasaragod Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | Rohini N. | Wife | 40 |
| 2 | Lakshmi K. | Daughter | 16 |
| 3 | Vishnu Maya | „ | 13 |

(26)

Ref. C2-16154/2020.

25th November 2020.

Notice is hereby given to all whom it may concern that Mohammed, S/o. Late Moideen Kunhi, Pincharam House, P. O. Movvar, Kasaragod residing at Kumbadaje Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Moideen Kunhi, Pincharam, Kasaragod, Kumbadaje Village, Kasaragod Taluk who expired on 14-8-1998 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late of Moideen Kunhi, Pincharam, Kasaragod, Kumbadaje Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|---------------------------------|--------------------------------|-----|
| 1 | Beefathima | Wife | 82 |
| 2 | Mohammed | Son | 67 |
| 3 | Abdul Rahiman | „ | 65 |
| 4 | Abdulla | „ | 62 |
| 5 | Mohammed Pakeer Abdul Khader | „ | 60 |
| 6 | Ibrahim | „ | 56 |
| 7 | Aboobacker P. | „ | 55 |
| 8 | Mariyamma | Daughter | 52 |
| 9 | Amina | „ | 49 |

(27)

Ref. C2-16153/2020.

25th November 2020.

Notice is hereby given to all whom it may concern that Krishna M., S/o. Late Achu Belchappada, Mallammole House, P. O. Movvar, Kasaragod residing at Kumbadaje Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Achu Belchappada, K P IV-142, Mallammole House, P. O. Movvar, Kumbadaje Village, Kasaragod Taluk who expired on 6-7-2000 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late of Ambros Achu Belchappada, K P IV-142, Mallammole House, P. O. Movvar, Kumbadaje Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| <i>Sl. No.</i> | <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|----------------|--------------------------------|---------------------------------------|------------|
| 1 | Battya Malla moole | Son | 58 |
| 2 | Krishna M. | „ | 53 |
| 3 | Narayana | „ | 37 |

(28)

Ref. C2-16147/2020.

25th November 2020.

Notice is hereby given to all whom it may concern that Josphine Monteiro, W/o. Late Ambros Crasta, Royal Square, Peranthotty House, Ubrangala Kumbadaje, Kasaragod residing at Kumbadaje Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Ambros Crasta, S/o. Late Antony Crasta, Peranthotty House, Ubrangala, Kumbadaje Village, Kasaragod Taluk who expired on 18-1-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late of Ambros Crasta, S/o. Late Antony Crasta, Peranthotty House, Ubrangala, Kumbadaje Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| <i>Sl. No.</i> | <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|----------------|--------------------------------|---------------------------------------|------------|
| 1 | Josphine Monteiro | Wife | 67 |
| 2 | Margaret | Daughter | 48 |
| 3 | Mariya Cynthia | „ | 46 |
| 4 | Vijaya Kumar P. | Son | 44 |
| 5 | Irene Crasta | Daughter | 43 |
| 6 | Vincent Crasta | Son | 41 |
| 7 | Sunitha D' Souza | Daughter | 39 |
| 8 | Ravi Kumar Crasta | Son | 37 |
| 9 | Santhosh Praveen Crasta | „ | 33 |

(29)

Ref. C2-16099/2020.

23rd November 2020.

Notice is hereby given to all whom it may concern that Anil Kumar, S/o. Krishnappa, Adkathbail, North Beach, Kasaragod residing at Kasaragod Village has filed an application for Legal Heir Certificate in respect of the legal

heirs of Saraswathi, W/o. Krishnappa, Adkathbail, North Beach, Kasaragod P. O., Kasaragod Village, Kasaragod Taluk who expired on 28-7-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late of Saraswathi, W/o. Krishnappa, Adkathbail, North Beach, Kasaragod P. O., Kasaragod Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| <i>Sl. No.</i> | <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|----------------|--------------------------------|---------------------------------------|------------|
| 1 | Krishnappa | Husband | 73 |
| 2 | Anil Kumar | Son | 47 |
| 3 | Harinakshi S. | Daughter | 45 |
| 4 | Anitha Kumari K. | „ | 42 |

(30)

Ref. C2-15933/2020.

23rd November 2020.

Notice is hereby given to all whom it may concern that Amjad Ali M., S/o. (Late) M. Muhammed Kunhi, M. M. House, Poinachi, Kasaragod residing at Thekkil Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Muhammed Kunhi M., S/o. (Late) Abdulla, Poinachi, Nellyyadukkam, Thekkil P. O., Thekkil Village, Kasaragod Taluk who expired on 1-9-2011 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late of Muhammed Kunhi M., S/o. (Late) Abdulla, Poinachi, Nellyyadukkam, Thekkil P. O., Thekkil Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| <i>Sl. No.</i> | <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|----------------|--------------------------------|---------------------------------------|------------|
| 1 | Najmunneesa | Wife | 52 |
| 2 | Abdul Ramshad M. | Son | 35 |
| 3 | Amjad Ali M. | „ | 28 |
| 4 | Fathi Math Rumana M. | Daughter | 24 |
| 5 | Fathi Ma M. | „ | 20 |

(31)

SCHEDULE

Ref. C2-15930/2020.

23rd November 2020.

Notice is hereby given to all whom it may concern that Muhammed Haneefa T., S/o. Late Abdul Khader, Thaira, Thekkil, Kasaragod residing at Thekkil Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Beefathima, W/o. Late Abdul Khader, Thaira House, Thekkil P. O., Thekkil Village, Kasaragod Taluk who expired on 2-11-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late of Beefathima, W/o. (Late) Abdul Khader, Thaira House, Thekkil P. O., Thekkil Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | Ayisha | Mother | 70 |
| 2 | Ahammed Kabeer T. | Son | 36 |
| 3 | Muhammed Haneefa T. | „ | 33 |
| 4 | Kadeejath Sebitha T. | Daughter | 30 |

(32)

Ref. C2-15648/2020.

23rd November 2020.

Notice is hereby given to all whom it may concern that Prema K. P., D/o. (Late) K. T. Kunhambu, Kainthar House, Paravanadukkam, Kasaragod residing at Kalanad Village has filed an application for Legal Heir Certificate in respect of the legal heirs of K. T. Kunhambu, Kainthar House, Paravanadukkam P. O., Kalanad Village, Kasaragod Taluk who expired on 2-2-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said (Late) K. T. Kunhambu, Kainthar House, Paravanadukkam P. O., Kalanad Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | Janaki | Wife | 69 |
| 2 | Prema K. P. | Daughter | 48 |

(33)

Ref. C2-15646/2020.

23rd November 2020.

Notice is hereby given to all whom it may concern that Pousiya K. A., D/o. (Late) Assainar B. M., Al-badar House, Parammal Road, Kalanad, Kasaragod residing at Kalanad Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Mariya Kunhi, W/o. (Late) B. M. Hassan, Parammal House, Kalanad Village, Kasaragod Taluk who expired on 27-1-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said (Late) Mariya Kunhi, W/o. (Late) B. M. Hassan, Parammal House, Kalanad Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | Pousiya | Daughter | 45 |
| 2 | Haneefa T. K. | Brother | 62 |
| 3 | Nafeesa | Sister | 57 |
| 4 | Moosakunhi T. K. | Brother | 52 |
| 5 | Shareef T. K. | „ | 47 |
| 6 | Kairunnisa T. K. | Sister | 41 |

(34)

Ref. C2-15632/2020.

23rd November 2020.

Notice is hereby given to all whom it may concern that Sukumaran Nair M., S/o. (Late) Meloth Chandu Nair, Vaniyam Valappu, Thandan Thotti, Chemnad, Kasaragod residing at Kalanad Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Kalyani M., W/o. (Late) Chandu, Thandan Thotti House, Paravanadukkam, Chemnad, Kalanad Village, Kasaragod Taluk who expired on 16-9-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late Kalyani M., W/o. Late Chandu, Thandan Thotti House, Paravanadukkam, Chemnad, Kalanad Village, Kasaragod Taluk and that objection if any against

the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|--------------------------------|---------------------------------------|------------|
| Sukumaran Nair M. | Son | 55 |

(35)

Ref. C2-15631/2020. 23rd November 2020.

Notice is hereby given to all whom it may concern that Vineeta P. V., W/o. (Late) K. Kunhi Kannan, Vrindavan Nivas, Kunnummal, Vaniyarmoola, Kasaragod residing at Kalanad Village has filed an application for Legal Heir Certificate in respect of the legal heirs of K. Kunhi Kannan, S/o. (Late) V. Chandu, Vrindavan Nivas, Vaniyarmoola, Kalanad Village, Kasaragod Taluk who expired on 11-9-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said (Late) K. Kunhi Kannan, S/o. (Late) V. Chandu, Vrindavan Nivas, Vaniyarmoola, Kalanad Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| <i>Sl. No.</i> | <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|----------------|--------------------------------|---------------------------------------|------------|
| 1 | Veneetha P. V. | Wife | 45 |
| 2 | Vivek K. | Son | 24 |
| 3 | Kavya K. | Daughter | 20 |

(36)

Ref. C2-15630/2020. 23rd November 2020.

Notice is hereby given to all whom it may concern that Soudamini, W/o. (Late) Chathankai Gopalan, Mattakkal House, Chathankai, Chandragiri P. O. residing at Kalanad Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Chathankai Gopalan, S/o. Late Raman, Chandragiri, Kalanad Village, Kasaragod Taluk who expired on 17-3-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late Chathankai Gopalan, S/o. Late Raman, Chandragiri, Kalanad Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before

the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| <i>Sl. No.</i> | <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|----------------|--------------------------------|---------------------------------------|------------|
| 1 | Soudamini | Wife | 58 |
| 2 | Nisha C. G. | Daughter | 36 |
| 3 | Nishad C. G. | Son | 33 |
| 4 | Nisheeta C. G. | Daughter | 31 |
| 5 | Nijisha C. G. | „ | 29 |

(37)

Ref. C2-15629/2020. 23rd November 2020.

Notice is hereby given to all whom it may concern that Shyamala M., D/o. (Late) M. Raghavan Nambiar, Mundamane, Rajapuram, Kallar, Kasaragod has filed an application for Legal Heir Certificate in respect of the legal heirs of M. Raghavan Nambiar, S/o. Late Kunhambu Nair, Machinadukkam House, Paravanadukkam P. O., Chemnad, Kalanad Village, Kasaragod Taluk who expired on 8-9-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said (Late) M. Raghavan Nambiar, S/o. (Late) Kunhambu Nair, Machinadukkam House, Paravanadukkam P. O., Chemnad, Kalanad Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| <i>Sl. No.</i> | <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|----------------|--------------------------------|---------------------------------------|------------|
| 1 | Sarada Melath | Wife | 71 |
| 2 | M. Sukumaran Nair | Son | 53 |
| 3 | Lalitha M. | Daughter | 49 |
| 4 | Shyamala M. | „ | 46 |

(38)

Ref. C2-15623/2020. 23rd November 2020.

Notice is hereby given to all whom it may concern that Padmavathi Adukkadukkam, D/o. Late Kunhambu Nair, Thottathil House, Maniyanganam P. O., Paravanadukkam residing at Kalanad Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Narayani Amma Adukkadukkam, W/o. (Late) Kunhambu

Nair, Thottathil House, Maniyanganam, Paravanadukkam P. O., Kalanad Village, Kasaragod Taluk who expired on 7-8-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said (Late) Narayani Amma Adukkadukkam, W/o. (Late) Kunhambu Nair, Thottathil House, Maniyanganam, Paravanadukkam P. O., Kalanad Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|--------------------------------|---------------------------------------|------------|
| Padmavathi Adukkadukkam | Daughter | 58 |

(39)

Ref. C2-15162/2020. 23rd November 2020.

Notice is hereby given to all whom it may concern that Easwara Bhat Ganesha, S/o. (Late) Krishna Bhat P. V., Padoor House, Thekkil P. O., Kasaragod residing at Thekkil Village has filed an application for Legal Heir Certificate in respect of the legal heirs of P. V. Krishna Bhat P. V. D/o. (Late) Padoor House, Thekkil P. O., Thekkil Village, Kasaragod Taluk who expired on 19-10-1998 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late of Krishna Bhat P. V., D/o. (Late) Padoor House, Thekkil P. O., Thekkil Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| <i>Sl. No.</i> | <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|----------------|--------------------------------|---------------------------------------|------------|
| 1 | Venkataramana Bhat | Son | 61 |
| 2 | Shantha Kumari | Daughter | 59 |
| 3 | Easwara Bhat P. K. | Son | 57 |
| 4 | Kandan | „ | 55 |
| 5 | Udaya Kumar P. | „ | 53 |
| 6 | Vinaya Rajan P. | „ | 51 |
| 7 | Sudhir Kumar K. | „ | 49 |
| 8 | Jayalakshmi P. | Daughter | 47 |
| 9 | Srividya P. | „ | 45 |

(40)

Ref. C2-9620/2020.

23rd November 2020.

Notice is hereby given to all whom it may concern that Umadevi V., W/o. (Late) Madhavan K., Mundapallam House, Mallam, Muliya P. O., Kasaragod residing at Muliya Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Madhavan K., Mundapallam House, Mallam P. O., Muliya Village, Kasaragod Taluk who expired on 1-1-2009 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said Late of Madhavan K., Mundapallam House, Mallam P. O., Muliya Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| <i>Sl. No.</i> | <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|----------------|--------------------------------|---------------------------------------|------------|
| 1 | Kalyani Amma | Mother | 81 |
| 2 | Umadevi V. | Wife | 39 |
| 3 | Akhil V. | Son | 18 |
| 4 | Anagha | Daughter | 16 |

(41)

Ref. C2-15633/2020.

20th November 2020.

Notice is hereby given to all whom it may concern that Pousiya K. A., D/o. (Late) Assainar B. M., Al-badar House, Parammal Road, Kalanad, Kasaragod residing at Kalanad Village has filed an application for Legal Heir Certificate in respect of the legal heirs of Assainar B. M., S/o. (Late) Baikara Mammunhi, Al-badar House, Parammal Road, Kalanad Village, Kasaragod Taluk who expired on 31-8-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said (Late) Assainar B. M., S/o. (Late) Baikara Mammunhi, Al-badar House, Parammal Road, Kalanad Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Govt. Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

| <i>Sl. No.</i> | <i>Name of the legal heirs</i> | <i>Relationship with the deceased</i> | <i>Age</i> |
|----------------|--------------------------------|---------------------------------------|------------|
| 1 | Pousiya K. A. | Daughter | 45 |
| 2 | Y. Abdul Khader | Brother | 84 |

Taluk Office,
Kasaragod.

(Sd.)
Tahsildar.